Written Answers to

Farmers under MGNREGA

2423. SHRI K. T. S. TULSI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether farmers have volunteered to do work under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) to supplement their agricultural income; and

(b) if not, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. The Scheme supplements the income of a rural household and it is not intended to be the sole means of earning livelihood for the rural Households.

Utilization of funds allocated under MGNREGA

[†]2424. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the percentage of amount spent, so far, by States/Union Territories out of the total amount allocated by Government under MGNREGA during the financial year 2016-17;

(b) the reasons for the delay in spending the amount, if any;

(c) the total number of people provided employment under MGNREGA in States/ Union Territories, so far, during the financial year 2016-17;

(d) whether Government proposes to take special measures for providing health related services/facilities to MGNREGA workers; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The funds are released based on the agreed to Labour Budget, funds available with the State verification of the utilization certificate etc. The fund release to various States is a continuous process and Central Government is committed to make funds available as per actual basis. The State/UT-wise details of total available funds, total expenditure and percentage of expenditure

[†] Original notice of the question was received in Hindi.

against total available fund under Mahatma Gandhi NREGA during the FY 2016-17 (as on 03.08.2016) is given in the Statement-I (*See* below).

(c) The State/UT-wise details of the total number of Household provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the FY 2016-17 (as on 03.08.2016) is given in the Statement-II (*See* below).

(d) and (e) The welfare measures under Mahatma Gandhi NREGA are elaborated in Paragraphs 23 to 28 of Schedule II of Act, 2005. The details are as under: -

- The facilities of safe drinking water, shade for children and periods of rest, first aid box with adequate material for emergency treatment for minor injuries and other health hazards connected with the work being performed shall be provided at the work site.
- In case the number of children below the age of five years accompanying the women working at any site is five or more, provisions shall be made to depute one of such women workers to look after such children. The person so deputed shall be paid wage rate. The most marginalized women in the locality, women in exploitative conditions or bonded labour or those vulnerable to being trafficked or liberated manual scavengers should be employed for providing child care services.
- If any personal injury is caused to any person employed under the Scheme by any accident arising out of and in the course of his employment, he shall be entitled to such medical treatment as required, free of cost.
- Where hospitalisation of the injured worker is necessary, the State Government shall arrange for such hospitalisation including accommodation, treatment, medicines and payment of daily allowance which is not less than half of the wage rate.
- If a person employed under the Scheme meets with death or becomes permanently disabled by accident arising out of and in the course of employment, he or his legal heirs, as the case may be, shall be paid by the implementing agency an *ex-gratia* as per entitlements under the Aam Aadmi Bima Yojana or as may be notified by the Central Government.
- If any personal injury is caused by accident to a child accompanying a person who is employed under the Scheme, such person shall be entitled to medical treatment free of cost; and in case of death or disablement of the child due to the said accident, *ex-gratia* shall be paid to the legal guardians as determined by the State Government.

Statement-I

The State/UT-wise details of total available funds, total expenditure and percentage of expenditure against total available fund under MGNREGA Financial Year 2016-17 (as on 03.08.2016)

				,	
including Opening Balance (In crore) (Actual) (In crore) against total available fund 1 2 3 4 5 1. Andhra Pradesh 2788.97 2301.61 82.53 2. Arunachal Pradesh 102.32 38.64 37.77 3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 208.43 1670.19<	S1.	States	Total Funds	Total	%age of
Balance (In crore) (In crore) available function 1 2 3 4 5 1. Andhra Pradesh 2788.97 2301.61 82.53 2. Arunachal Pradesh 102.32 38.64 37.77 3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 <td>No.</td> <td></td> <td>Available</td> <td>Expenditure</td> <td>expenditure</td>	No.		Available	Expenditure	expenditure
1 2 3 4 5 1. Andhra Pradesh 2788.97 2301.61 82.53 2. Arunachal Pradesh 102.32 38.64 37.77 3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 14. Maharashtra 1151.13 1281.80			including Opening	(Actual)	against total
1. Andhra Pradesh 2788.97 2301.61 82.53 2. Arunachal Pradesh 102.32 38.64 37.77 3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 14. Maharashtra 1151.13 1281.80 111.35 15. Manipur 396.52 40.55 10.23 16. Meghalaya 534.95 408.63 </td <td></td> <td></td> <td>Balance (In crore)</td> <td>(In crore)</td> <td>available fund</td>			Balance (In crore)	(In crore)	available fund
2. Arunachal Pradesh 102.32 38.64 37.77 3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 14. Maharashtra 1151.13 1281.80 111.35 15. Manipur 396.52 40.55 10.23 16. Meghalaya 534.95 408.63 76.39 17. Mizoram 20.61 18.46	1	2	3	4	5
3. Assam 947.38 802.21 84.68 4. Bihar 1166.78 773.76 66.32 5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 14. Maharashtra 1151.13 1281.80 111.35 15. Manipur 396.52 40.55 10.23 16. Meghalaya 534.95 408.63 76.39 17. Mizoram 20.61 18.46 89.57 18. Nagaland 502.45 1.24 0.25 19. Odisha 1068.86 1151.46 107.73 20. Funjab 307.15 272.20 88.62	1.	Andhra Pradesh	2788.97	2301.61	82.53
4.Bihar1166.78773.7666.325.Chhattisgarh1562.621650.01105.596.Gujarat611.45377.0261.667.Haryana77.1113.84147.668.Himachal Pradesh352.36178.850.749.Jammu and Kashmir473.05338.1271.4810.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	2.	Arunachal Pradesh	102.32	38.64	37.77
5. Chhattisgarh 1562.62 1650.01 105.59 6. Gujarat 611.45 377.02 61.66 7. Haryana 77.1 113.84 147.66 8. Himachal Pradesh 352.36 178.8 50.74 9. Jammu and Kashmir 473.05 338.12 71.48 10. Jharkhand 594.73 911.92 153.33 11. Karnataka 805.5 1287.17 159.80 12. Kerala 1077.27 858.7 79.71 13. Madhya Pradesh 2083.43 1670.19 80.17 14. Maharashtra 1151.13 1281.80 111.35 15. Manipur 396.52 40.55 10.23 16. Meghalaya 534.95 408.63 76.39 17. Mizoram 20.61 18.46 89.57 18. Nagaland 502.45 1.24 0.25 19. Odisha 1068.86 1151.46 107.73 20. Punjab 307.15 272.20	3.	Assam	947.38	802.21	84.68
6.Gujarat611.45377.0261.667.Haryana77.1113.84147.668.Himachal Pradesh352.36178.850.749.Jammu and Kashmir473.05338.1271.4810.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	4.	Bihar	1166.78	773.76	66.32
7.Haryana77.1113.84147.668.Himachal Pradesh352.36178.850.749.Jammu and Kashmir473.05338.1271.4810.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	5.	Chhattisgarh	1562.62	1650.01	105.59
8.Himachal Pradesh352.36178.850.749.Jammu and Kashmir473.05338.1271.4810.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	6.	Gujarat	611.45	377.02	61.66
9.Jammu and Kashmir473.05338.1271.4810.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	7.	Haryana	77.1	113.84	147.66
10.Jharkhand594.73911.92153.3311.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	8.	Himachal Pradesh	352.36	178.8	50.74
11.Karnataka805.51287.17159.8012.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	9.	Jammu and Kashmir	473.05	338.12	71.48
12.Kerala1077.27858.779.7113.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	10.	Jharkhand	594.73	911.92	153.33
13.Madhya Pradesh2083.431670.1980.1714.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	11.	Karnataka	805.5	1287.17	159.80
14.Maharashtra1151.131281.80111.3515.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	12.	Kerala	1077.27	858.7	79.71
15.Manipur396.5240.5510.2316.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	13.	Madhya Pradesh	2083.43	1670.19	80.17
16.Meghalaya534.95408.6376.3917.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	14.	Maharashtra	1151.13	1281.80	111.35
17.Mizoram20.6118.4689.5718.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	15.	Manipur	396.52	40.55	10.23
18.Nagaland502.451.240.2519.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	16.	Meghalaya	534.95	408.63	76.39
19.Odisha1068.861151.46107.7320.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	17.	Mizoram	20.61	18.46	89.57
20.Punjab307.15272.2088.6221.Rajasthan3139.262788.9888.8422.Sikkim60.147.4979.02	18.	Nagaland	502.45	1.24	0.25
21. Rajasthan3139.262788.9888.8422. Sikkim60.147.4979.02	19.	Odisha	1068.86	1151.46	107.73
22. Sikkim 60.1 47.49 79.02	20.	Punjab	307.15	272.20	88.62
	21.	Rajasthan	3139.26	2788.98	88.84
23. Tamil Nadu 2588.85 2456.69 94.90	22.	Sikkim	60.1	47.49	79.02
	23.	Tamil Nadu	2588.85	2456.69	94.90

264 Written Answers to

[RAJYA SABHA]

Unstarred Questions

2	3	4	5
elangana	1295.10	1151.45	88.91
ripura	588.20	407.28	69.24
Jttar Pradesh	2398.49	2456.85	102.43
Jttarakhand	360.41	340.87	94.58
West Bengal	3954.72	3629.32	91.77
Andaman and Nicobar slands	2.53	0.01	0.51
Dadra and Nagar Haveli	NR	NR	NR
Daman and Diu	NR	NR	NR
Joa	1.28	0.76	59.28
akshadweep	0.53	0.11	20.93
Puducherry	3.00	1.25	41.63
OTAL	31017.07	27757.41	89.49
	Felangana Fripura Uttar Pradesh Uttarakhand Vest Bengal Andaman and Nicobar Islands Dadra and Nagar Haveli Daman and Diu Goa Lakshadweep Puducherry	Telangana1295.10Tripura588.20Uttar Pradesh2398.49Uttarakhand360.41West Bengal3954.72Andaman and Nicobar2.53Islands2.53Dadra and Nagar HaveliNRDaman and DiuNRGoa1.28Lakshadweep0.53Puducherry3.00	Telangana1295.101151.45Tripura588.20407.28Uttar Pradesh2398.492456.85Uttarakhand360.41340.87West Bengal3954.723629.32Andaman and Nicobar2.530.01slands0.010.01Dadra and Nagar HaveliNRNRDaman and DiuNRNRGoa1.280.76Lakshadweep0.530.11Puducherry3.001.25

NR : Not Reported

Statement-II

The State/UT-wise details of the total number of household provided under MGNREGS

		Financial Year 2016-17	(In lakh)
S1.	States/UTs	No. of HH provided emp	oloyment
No.		(as on 03.08.2016)
1	2	3	
1.	Andhra Pradesh	32.72	
2.	Arunachal Pradesh	0.72	
3.	Assam	6.28	
4.	Bihar	8.61	
5.	Chhattisgarh	17.72	
6.	Gujarat	4.68	
7.	Haryana	1.56	
8.	Himachal Pradesh	1.99	
9.	Jammu and Kashmin	0.68	

1	2	3
10.	Jharkhand	12.92
11.	Karnataka	9.13
12.	Kerala	7.91
13.	Madhya Pradesh	15.37
14.	Maharashtra	10.76
15.	Manipur	1.74
16.	Meghalaya	0.58
17.	Mizoram	1.85
18.	Nagaland	4.16
19.	Odisha	13.14
20.	Punjab	3.20
21.	Rajasthan	36.00
22.	Sikkim	0.42
23.	Tamil Nadu	52.77
24.	Telangana	21.93
25.	Tripura	5.44
26.	Uttar Pradesh	37.26
27.	Uttarakhand	3.11
28.	West Bengal	30.76
29.	Andaman and Nicobar Islands	0.02
30.	Dadra and Nagar Haveli	0.00
31.	Daman and Diu	0.00
32.	Goa	0.02
33.	Lakshadweep	0.00003
34.	Puducherry	0.09
	Total	343.53

[8 August, 2016] Unstarred Questions 265

Work under PMGSY in Uttar Pradesh, Maharashtra and Haryana

2425. SHRIMATI RAJANI PATIL: SHRI DARSHAN SINGH YADAV: KUMARI SELJA:

Written Answers to

Will the Minister of RURAL DEVELOPMENT be pleased to state: